

THE SCHEDULE

[See section 15 (I)]

Sl. No.	Name of item	The maximum rate at which duty of excise may be collected
1.	2	3
1. Crude oil	¹ [Rupees two thousand five hundred per tonne.]
2. Natural gas	² [Rupees three hundred per thousand cubic maters.]

1. Subs. by Act 21 of 2006, s. 73, for "Rupees two thousand per tonne" (w.e.f. 18-4-2006).

2. Subs. by Act 11 of 1987, s. 106, for "Rupees fifty per thousand cubic metres" (w.e.f. 12-5-1987).